

(e) whether Government has any proposal to work out a new price on the basis of metal index for a period of five years to arrive at the true escalation in price since the contract was signed in 2005; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) and (b) NTPC had placed a contract for Main Plant Package Part-A (Steam Generator and Auxiliaries) for Barh STPP Stage-I (3×660 MW) based on International Competitive Bidding Procedure on M/s. Technopromexport, Russia (TPE) on 14th March, 2005 at a price of equivalent Rs. 2066 crore.

M/s. TPE has demanded extension of time in completion schedule and additional compensation of cost citing delay in (i) issuing of Contract Amendment owing to change in ownership/legal status of TPE, (ii) providing engineering related inputs by NTPC and (iii) relocation of pre-assembly and storage yard at the site. The additional claim amounts approximately to 87% of the contract price.

(c) to (f) The matter is under consideration.

Modernisation of Satpura Thermal Power Station

†3338. MISS ANUSUIYA UIKEY: Will the Minister of POWER be pleased to state:

(a) whether a proposal of Rs. 576 crore under the scheme of renovation and modernisation of unit number 2 and 3 of Satpura Thermal Power Station, Sarani in Baitul district has been received from Madhya Pradesh Government;

(b) if so, the action taken by Government in this regard; and

(c) by when the proposal would be sanctioned?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) to (c) Ministry of Power had recommended Phase-II of the Programme for Renovation and Modernization of Coal Fired Stations in India consisting of 6 Units of different State Thermal Power Stations to the Department of Economic Affairs (DEA) in June, 2009 for arranging World Bank financing. Subsequently, a proposal for arranging external assistance for R&M of Unit 6 (1×200 MW), 7 (1×210 MW) of Satpura TPS Power House-II and Unit 8, 9 (2×210 MW) of Satpura TPS Power House-III was received from the Government of Madhya Pradesh in July, 2009.

As the proposal of Government of Madhya Pradesh was received in July, 2009 after the Ministry of Power had recommended the short listed projects to the DEA, the same could not be included in the list of recommended projects.

Power capacity addition target

3339. SHRI RANJITSINH VIJAYSINH MOHITE-PATIL: Will the Minister of POWER be pleased to state:

†Original notice of the question was received in Hindi.